

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:865
ANSWERED ON:28.07.2000
PDS SHOPS
BASUDEB ACHARIA;SUBODH ROY

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of PDS shops in the country;
- (b) the ratio of villages covered by the PDS;
- (c) the number of commodities supplied through the PDS and the names of those commodities;
- (d) whether the Government had made physical verification to ascertain the actual supply of all items in PDS shops; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ANSIRAM CHAUHAN)

(a) and (b): As per reports received from State Governments/UT Administrations there are 460329 fair price shops in the country, out of which 368585 are in rural areas, and 91744 in urban areas. Decision on opening and closing of fair price shops is taken by the State Government/UT Administration concerned as per the local requirement and viability of fair price shops. As per the guidelines issued by Ministry, the State Governments have been suggested to have a norm of one FPS for every 2000 persons and to ensure that no consumer/card holder has to travel more than 3 km. to reach his FPS.

(c),(d) & (e): PDS is operated under the joint responsibility of Government of India and the State Governments/UT Administrations. While the Central Government is responsible for procuring and making available to the States the PDS commodities up to the Principal Distribution Centres, the responsibility of distribution to the cardholders through the network of Fair Price Shops rests with the State Government. Presently, five commodities viz., Rice, Wheat, Sugar, Edible Oil and Kerosene Oil are being supplied by the Central Government through PDS. State Governments have been advised to include additional items of daily use under PDS taking into account the local needs so as to improve the viability of fair price shops. A statement showing additional items being issued by the various States/UTs through PDS outlets is as per the Annexure.

The States have been instructed to formulate and implement foolproof arrangements for delivery of PDS commodities to fair price shops and for its distribution in a transparent and accountable manner. State Governments have been also instructed to conduct surprise checks on FPSs in this regard. Under the Area Officers' Scheme, officers of Department of Food and Public Distribution, Government of India, are required to inspect the fair price shops in order to check the supply and availability of PDS commodities at FPSs.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (c), (d) & (e) OF UNSTARRED QUESTION NO. 865 FOR ANSWERED LOK SABHA ON 28.07.2000

STATEMENT SHOWING ADDITIONAL COMMODITIES DISTRIBUTED THROUGH PDS OUTLETS

Sl.No. State/UT Status of Additional Commodities Included for Distribution As Reported through PDS outlets on

1. Andhra Pradesh Iodised Salt Nivedan Tea, Janata Sarees, Soap, Pulses, Dhoties, 8.12.98
Onions, Tomatoes, Redgramdal Chillies, Tamarind, Vijay brand
Sunflower Oils, Groundnut Oil & Garlic distributed through FPS.

2. Arunachal Iodised Salt, Tea, Pulses, Soaps, Edible Oils 31.3.97
Pradesh are being distributed.

3. Assam Candle, Matches, Washing Soaps and Exercise books distributed. 31.3.97
4. Bihar Introduced Pulses, Controlled Cloth and Edible Oil w.e.f. 1/9/92 through mobile FPSs. 31.3.97
5. Gujarat Tea, Toilet Soap, Washing Soap, Washing Powder, Biscuits, 27.10.99
Chilly powder, Turmeric powder, Dhana powder, spices,
Toothpaste, Toothpowder, Tooth Brush, Shaving Cream on
experimental basis in Ahmedabad city & Ahmedabad District &
Iodized Salt (in tribal areas) being distributed.
6. Haryana Tea, Soap, Iodised Salt, Pulses and Exercise Books being 22.4.99
distributed through Confed retail outlets in Faridabad &
Bhiwani District.
7. Himachal Tea, Pulses, Soap, Salt, Exercise Books, Janata Sarees & 31.3.97
Pradesh Dhoties being distributed.
8. Jammu & Iodised Salt distributed through PDS in only two districts: 22.1.99
Leh & Kargil (Ladakh).
9. Karnataka Iodised Salt, Tea, Soap, Exercise Books, Janata Sarees, 31.3.97
Dhoties and ORS being distributed.
10. Kerala Distributed through Maveli Stores run by Civil Supplies 31.3.97
Corporation many items.
11. Madhya Pradesh Tea, Soap, Salt, Controlled Cloth and Exercise Books being 31.3.97
distributed.
12. Maharashtra Soap, Salt, Tur Dal, Tea being distributed. 31.3.97
13. Manipur Iodised Salt being distributed. 31.3.97
14. Meghalaya Iodised Salt, Washing Soap and Matches distributed in some areas. 31.3.97
15. Rajasthan Tea & Soap being distributed, Iodised Salt, Text Books, 31.3.97
Janata Sarees, Dhoties, M. box, E. Books.
16. Sikkim Iodised Salt being distributed. 31.3.97
17. Tamil Nadu Iodised Salt, Pulses, Tea, Text Books, Baby food, Jowar, 27.9.99
Bajra, Maize, Ragi and Soap are distributed.
18. Tripura Iodised Salt and Palmolein Oil is distributed. 22.12.98
19. Uttar Pradesh 21 additional commodities including iodised Salt being 31.3.97
distributed.
20. West Bengal Tea, Spices, Exercise books, Matches and Iodised Salt 14.1.99

(in some areas) being distributed.

21. A&N Islands FPSs selling wide range of other commodities. 31.3.97

22. D&N Haveli Iodised Salt, Pulses, Match Boxes and Tea being distributed. 31.3.97

23. Lakshadweep Iodised Salt, Text Books, Soaps, Tea, Matches, Pulses being distributed. 31.3.97